

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**CIRCUIT BENCH AT RANCHI**

**O.A. NO. /51/00734/2019**

**CORAM**

**HON'BLE SHRI JAYESH V. BHAIKAVIA, MEMBER (JUDICIAL)**  
**HON'BLE SHRI DINESH SHARMA, MEMBER (ADMINISTRATIVE)**

**DATE OF ORDER 19.08.2019.**

Jai Prakash Indora, S/o Sh Mohinder Singh Indora, Resident of Quarter No. Type-IV/37, CIMFR Colony, Barwa Road, Dhanbad-826001, Mob.No. 6299561164.

.....Applicant

**Shri Jai Prakash Indora, applicant in person**

Versus

The Union of India through the Secretary, Ministry of Science and Technology, Govt. of India, Technology Bhawan, Mehrauli Road, New Delhi and three others.

.....Respondents

**By Advocate : Shri Rajendra Krishna**

**ORDER (ORAL)**

**Jayesh V. Bhairavia, Member (Judl.) :-** After advancing some argument, the l/c for applicant seeks permission to withdraw this O.A.

Permission is granted. Accordingly, the O.A stands dismissed as withdrawn.

No costs.

(Dinesh Sharma)  
Member (Admn.)

(Jayesh V. Bhairavia)  
Member (Judl.)

mks

